### GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

### RAJYA SABHA UNSTARRED QUESTION NO. 2490 TO BE ANSWERED ON 11.08.2025

## REVIVAL OF AGRO-MARINE MSMEs IN KONKAN REGION AND BOTTLENECKS IN CREDIT FLOW

2490. SHRI DHAIRYASHIL MOHAN PATIL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government has conducted diagnostic studies on MSME clusters in agro processing, coconut jute (coir) and fisheries value chains in Konkan, particularly in Raigad;
- (b) whether there is a plan to set up a coastal MSME incubation hub or common facility centre at Roha-Alibaug under SFURTI or ASPIRE schemes; and
- (c) whether any steps have been taken to reduce delayed payments or facilitate institutional credit for micro units in Ratnagiri-Raigad for post-cyclone and post COVID-19 economic crisis?

#### **ANSWER**

# MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

- (a) & (b): The Ministry conducts feasibility studies of the clusters on the basis of proposal received from State Governments, State Departments, Autonomous Bodies etc. It is to further state that no such proposal has been received by the Ministry under Scheme of Fund for Regeneration of Traditional Industries (SFURTI) which was in continuation till 30.09.2022 and A Scheme for Promotion and Innovation, Rural Industry and Entrepreneurship (ASPIRE).
- (c): The following initiatives have been taken by the Government to address the issue of delayed payments and to facilitate institutional credit:
  - Ministry of MSME launched a portal viz. SAMADHAAN Portal (https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC\_Welcome.aspx ) for filing of grievances & for monitoring of the outstanding dues to the Micro & Small Enterprises (MSEs) from the buyers of goods and services on 30.10.2017 across country including Ratnagiri-Raigad.
  - Under the provisions of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, Micro & Small Enterprises Facilitation Councils (MSEFCs) have been set up in the States/UTs to deal with cases of delayed payments of the Micro and Small Enterprises (MSEs).
  - The Ministry of MSME has requested States/UTs to set up more number of MSEFCs for quicker disposal of cases related to delayed payments. So far, 161 MSEFCs have been set up, with more than one MSEFC set up in States like Delhi, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal.

- The Ministry of MSME created a special sub-portal within Samadhaan Portal on 14.06.2020, after the Aatma Nirbhar Bharat announcements, for reporting the dues and monthly payments by Central Ministries/Department/Public Sector Enterprises to MSMEs.
- Government of India has also instructed CPSEs and all companies with the turnover of Rs. 250 Crore or more to get themselves on-boarded on the Trade Receivables Discounting System, an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.
- Companies which get supplies of goods or services from Micro & Small Enterprises and whose payment to Micro and Small Enterprises exceeds 45 days from the date of acceptance or the date of deemed acceptance of the goods or services, also need to submit a half yearly return to the Ministry of Corporate Affairs stating the amount of payments due and the reasons of the delay.

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